

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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ORDER

No. 1233 Dated 31/12/2018

In exercise of powers vested under Chapter-XVII (Oath Commissioners) of Rule 186 of The Jammu and Kashmir High Court Rules, 1999, Hon'ble the Chief Justice has been pleased to appoint below mentioned Advocates as Oath Commissioners from Sr. No.1 to 16 for the period and area shown against their respective names from the date of the order.

The Oath Commissioners, so appointed shall strictly comply with the conditions laid down in the Rules and maintain requisite registers and receipt books as required under Rule 190 to 195 of the said Rules.

| S. No. | Name of the Applicant | Date of Birth | Enrollment No. & Date | Area of Practice | Period valid upto |
|--------|--|---------------|------------------------------|--|-------------------|
| 1 | Syed Aabid Hussain S/O Abdul Waheed R/O Shangus Anantnag | 20.10.1986 | JK-274/2016 Dt.30.05.2016 | Munsiff Court Shangus | Two Years |
| 2. | Sonam Yangdol D/O Tsewang Narboo R/O Nochung House, Yourtung, LEH Ladakh | 21.12.1986 | JK-69/2016 Dt.10.02.2016 | PDSJ, LEH | Two Years |
| 3 | Syed Waris Lateef S/O Syed Mohd Lateef R/O Ladhoo, Pampore, Pulwama | 04.03.1993 | JK-356/2016 Dt.18.11.2016 | J&K High Court Srinagar | Two Years |
| 4 | Saira Parveen D/O Abdul Qayoom R/O Siachen House, Yourtung, LEH Ladakh | 25.08.1986 | JK-323/2014 Dt.03.09.2014 | PDSJ, LEH | 02.09.2019 |
| 5 | Nilza Angmo D/O Tundub Chospel R/O 102, Tashi Gotsal, Choglamsar, Leh Ladakh | 16.11.1990 | JK-504/2015 Dt.18.12.2015 | PDSJ, LEH | 17.12.2020 |
| 6 | Nisha Saini D/O B.D. Saini R/O H.No.74, Ward No.11, near Telephone Exchange, Tehsil Arnia, Distt. Jammu | 20.03.1992 | JK-81/2017 Dt.28.01.2017 | Munsiff Court Bishnah | Two Years |
| 7 | Suneet Kumar S/O Printam Lal R/O H.No.19, High Court Road, Old Janipur, Jammu | 14.01.1990 | JK-515/2015 Dt.18.12.2015 | PDSJ, Jammu | 17.12.2020 |
| 8 | Syed Rabia Showket D/O Syed Showket Hussain R/O Sangam Near Children Park Baniyar, Baramulla | 06.04.1992 | JK-351/2016 Dt.18.11.2016 | Munsiff Court Baniyar, Baramulla | Two Years |

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|----|--|------------|------------------------------|----------------|------------|
| 9 | Manjeet Singh S/O Lekh Raj R/O Pernote P/O Prem Nagar Tehsil Thathri, Distt. Doda | 04.01.1987 | JK-516/2015 Dt.18.12.2015 | PDSJ, Jammu | 17.12.2020 |
| 10 | Kunal Kohli S/O Sumeshwar Kohli R/O 65, Lakh Datta Street, below Purani Mandi, Jammu | 14.11.1991 | JK-189/2016 Dt.06.04.2016 | PDSJ, Jammu | Two Years |
| 11 | Paramjit Singh S/O Sh. Kala Ram R/O Village Ganda, P.O Miran Sahib Tehsil R.S. Pura, Jammu | 18.11.1987 | JK-265/2014 Dt.07.07.2014 | PDSJ, Jammu | 06.07.2019 |
| 12 | Suhail Bharti S/O Dharminder Kumar R/O H.No.82, New Plot, near Govt. Middle School, Jammu | 23.02.1992 | JK-125/2017 Dt.28.01.2017 | PDSJ, Jammu | Two Years |
| 13 | Neeraj Kumar S/O Arjun Kumar R/O Ward No.12, H.No.39, Parliwand, Distt. Kathua | 12.09.1993 | JK-551/2015 Dt.18.12.2015 | PDSJ Kathua | 17.12.2020 |
| 14 | Samriti Andotra D/O Janak Singh Andotra R/O W.No.12, Parliwand, Kathua | 17.10.1989 | JK-110/2017 Dt.28.01.2017 | PDSJ Kathua | Two Years |
| 15 | Shaan Hyder Haydery S/O Mohd Sadiq R/O Haidary Complex, Baroo, Kargil | 16.01.1991 | JK-451/17 Dt.02.08.2017 | PDSJ Kargil | Two Years |
| 16 | Nayeem Ahmad Ganie S/O Gh. Mohi Ud Din Ganie R/O Dobipora, Khansahib, Budgam | 06.07.1991 | JK-305/2016 Dt.22.07.2016 | PDSJ Budgam | Two Years |

- The Oath Commissioners shall hold office only upto the period of validity under Rule 187 of the Jammu and Kashmir High Court Rules, 1999.
- All Oath Commissioners shall deposit their Registers and Counterfoils of their receipt books as maintained by them under Rule 110 and 112 respectively after expiry of term of their appointment with the concerned District and Sessions Judge or Registrar, High Court, as the case may be, in terms of Rule 191 (4) and 195 Chapter-XVII.
- Non-compliance of any of the Rules, Notifications or directions issued shall result in the termination of the appointment of defaulting Oath Commissioner without any notice to him /her under Rule 189 of the rules.

By order

(Mohammad Yasin Beigh)
Join/ Registrar (Adm)

No.

49181-219/18

Dated

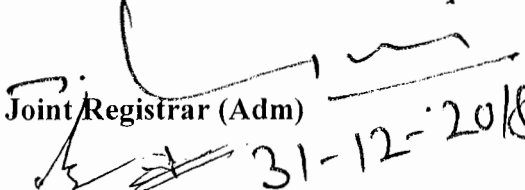
31/12/2018

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Copy forwarded to the:-

1-2. Registrar Judicial, High Court of J&K, Jammu/Srinagar.

- 3-10. Principal District & Sessions Judge, Anantnag/Leh/Jammu/Baramulla/Kathua/
Kargil/Budgam/Pulwama.
- 11-12. President J&K High Court Bar Association, Jammu/Srinagar.
- 13-20. District President Bar Association, Anantnag/Leh/Jammu/Baramulla/Kathua/
Kargil/Budgam/Pulwama
.....for information
21. Manager Govt. Press, Jammu for publication in the next issue of Govt. Gazette.
- ✓ 22. In-charge N.I.C. High Court of Jammu for uploading on the official Website of
J&K High Court.
23. Mr./Ms. _____, Advocate,
.....for information.


Joint Registrar (Adm)
31-12-2018